## O.N.G.C. STRIKE

5254. SHRI S. KUNDU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government have received a note submitted by Shri Sanat Meheta, M.L.A. on behalf of the Oil and Natural Gas Commission employees Mazdoor Sabha about the non-implementation of points agreed to by the Oil & Natural Gas Commission; and
- (b) if so, the steps Government are taking to implement the promises?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH):
(a) Yes, Sir.

(b) The note has been passed on to O.N.G.C. for suitable action.

## POWER FOR IRRIGATION PURPOSES

5255. SHRI S. KUNDU: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Government have issued any instructions to the Orissa Government to reserve certain percentage of electricity for irrigation purposes; and
- (b) if so, the details thereof and how far they have been implemented?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No. Sir.

(b) Does not arise.

FINANCIAL ASSISTANCE TO WEST BENGAL

5256. SHRI B. K. DASCHOW-DHURY: Will the Minister of FIN-ANCE be pleased to state:

(a) the total amount of loan, grants and subsidy made available to the West Bengal State annually for devebengal activities during the last five years;

- (b) whether the West Bengal Government had utilised the financial assistance fully;
  - (c) if not, the reasons therefor, and
- (d) whether Government propose to allot more funds to the West Bengal Government for its development in view of backwardness of the State?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) A statement is laid on the Table of the House.

- (b) The assistance given to the State Government was fully utilised on approved development programmes.
  - (c) Does not arise.
- (d) The level of development is taken into account while determining the amount of Central assistance. The question of allotting more funds does not, therefore, arise.

## Statement

LOANS AND GRANTS TO WEST BENGAL STATE FOR DEVELOPMENT (STATE PLAN AND CENTRALLY SPONSORED SCHEMES)

(Rs. in Crores)

Year	Loan	Gran
(1)	(2)	(3)
1982-63	16.08	6.88
1963-64	22.05	11.09
1964-65	28.34	12.60
1965-66	31.65	18.05
1966-67	24.90	14.18

Allocations to West Bengal for Indigenous Systems of Medicine

5257. SHRI B. K. DASCHOW-DHURY: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any amount was allotted to the West Bengal Government for indigenous systems of medicine in the Third Five Year Plan.